

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-213 -2020

Saniya Abhinav Gupta

.... Petitioner

V e r s u s

Abhinav Gupta

..... Respondent

Adv. Ms. Asha Desai for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.

ORDER:

The respondent's counsel is said to have been ill. He seeks time.

2. Post the matter on 1/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-